NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.534/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M.

Name of the Company Under Section		Crystal Cable Industries -Versus- The Director of Incom Ta		
		31 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
17	Ratnanko Bo D.N. Sharm Anunoy Bar Sociny'ey Bh		FOR THE PETITIONERS	24/10/17

ORDER

Ld. Counsel for the petitioners are present. No one is present from the respondents' side.

Issue notice on the respondents. Petitioner is directed to serve copy of the petition on the respondents and file affidavit of service within 7 days.

List on 16/11/2017 for admission.

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(Jinan K.R.) Member (J) 120

(Vijai Pratap Singh) Member (J)